NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 27/(MAH)/2011 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE PARTIES:

M/s. Kalpdrum Enterprises

M/s. Antop Hill Warehousing Co. Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No. NAME

DESIGNATION

SIGNATURE

Himmon Wollan Adv.
i/bxhartaraco.
for the Respondent

Puncer Chaturned, Adv.
Order

CP No. 27/111A/CLB/MB/MAH/2011

The Petitioner Counsel stated that this matter is already part-heard, but whereas the Counsel appearing on behalf of Respondents sated that his client appears to engage some another Advocate, so he requires some time to engage another Counsel. At request, this Bench directs the Respondents to make their submission on the next date of hearing.

List this matter for hearing on 13.10.2016.

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B.S.V. PRAKASH KUMAR

Member (Judicial)

501-

V. NALLASENAPATHY

Member (Technical)